

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 13
(IB)-64(PB)/2017

IN THE MATTER OF:

Macquarie Bank Ltd

.... Petitioner

v.

Shilpi Cable Technologies Ltd.

.... Respondent

Order U/s. 7 of (IBC) Liq.

Order delivered on 24.01.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Respondent

Adv. Sujit Kumar, Adv. Hariom Singh Baghel
for R-7

For the Liquidator

: Adv. Abhishek Anand, Adv. Dhiraj Mhetre,
Adv. Sanampreet Singh, Adv. Shivani Sharma

ORDER

IA-6102/2022, IA-2874/2021

Mr. Abhishek Anand, Ld. Counsel appeared on behalf of the Respondent. At request and by consent, list the matter on **13.03.2024**.

-Sd/-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

24.01.2024
Lalit